



NOTIFICATION No. 80 / 2018

Thiru. N.Krishnasamy, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as VII Assistant Judge, City Civil Court, Chennai, now under compulsory wait, who has been deputed to Puducherry Judicial Service to function as Chief Judicial Magistrate, Pondicherry in G.O. (D). No. 561, Home (Courts-I) Department, dated 23.05.2018 and appointed as such on deputation basis in G.O.Ms.No.10/2018-LD, Law Department, Government of Puducherry, dated 17.05.2018, is posted as Chief Judicial Magistrate, Pondicherry, in the existing vacancy.

**HIGH COURT, MADRAS.
DATED: 25.05.2018.**

R. J. N. 25/5/18
REGISTRAR GENERAL

To

1. Thiru. N.Krishnasamy,) Through The Principal Judge,
formerly functioned as VII Assistant Judge,) City Civil Court, Chennai.
City Civil Court, Chennai.)
2. The Chief Judicial Magistrate, Pondicherry.
3. The VII Assistant Judge, City Civil Court, Chennai.
4. The Principal Judge, City Civil Court, Chennai.
5. The Chief Judge, Pondicherry.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Director of Accounts and Treasuries, Pondicherry.
8. The Pay and Accounts Officer, High Court, High Court Buildings, Madras.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Secretary to Her Excellency The Lieutenant-Governor, Pondicherry.

6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
 7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry
 8. The Registrar (IT-cum-Statistics), High Court, Madras.
 9. The Registrar (Judicial), High Court, Madras.
 10. The Registrar (Vigilance), High Court, Madras. (12 copies)
 11. The Registrar (Management), High Court, Madras.
 12. The Registrar (Special Cell), High Court, Madras.
 13. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 14. The Registrar (District Judiciary), High Court, Madras.
 15. The Additional Registrar-I (Vigilance), High Court, Madras.
 16. The Registrar (Administration), High Court, Madras.
 17. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
 18. The Registrar (Recruitment), High Court, Madras.
 19. The Official Assignee, High Court, Madras.
 20. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
 21. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
 22. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 23. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 24. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
 25. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 26. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
 27. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
 28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 29. The Chief Accounts Officer, High Court, Madras.
 30. The Assistant Registrar, Admn.I / Admn.II / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 31. The Court Managers I / II, High Court, Madras.
 32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
 33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
 34. The Technical Director, NIC, High Court, Madras.
 35. The Record Keeper, A.D. Records, High Court, Madras.
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OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru. N.Krishnasamy, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as II Assistant Judge, City Civil Court, Chennai, now under compulsory wait, deputed to Puducherry Judicial Service to function as Chief Judicial Magistrate, Pondicherry, in the existing vacancy - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 80 / 2018, dated: 25.05.2018.

Thiru. N.Krishnasamy, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as VII Assistant Judge, City Civil Court, Chennai, now under compulsory wait, who has been posted on deputation as Chief Judicial Magistrate, Pondicherry, in the High Court's Notification cited above, is required to take charge of his new post, immediately.

HIGH COURT, MADRAS.

DATED: 25.05.2018.

R. J. AL
25/5/18
REGISTRAR GENERAL

To

1. Thiru. N.Krishnasamy,) Through The Principal Judge,
formerly functioned as VII Assistant Judge,) City Civil Court, Chennai.
City Civil Court, Chennai.)
2. The Chief Judicial Magistrate, Pondicherry.
3. The VII Assistant Judge, City Civil Court, Chennai.
4. The Principal Judge, City Civil Court, Chennai.
5. The Chief Judge, Pondicherry.
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Director of Accounts and Treasuries, Pondicherry.
8. The Pay and Accounts Officer, High Court, High Court Buildings, Madras.

Copy to: The Record Keeper, A.D. Records, High Court, Madras.